

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
Civil Secretariat, Srinagar/Jammu

Notification

Jammu, the ^{11/1} of January, 2024

S.O 26 .- In exercise of the powers conferred as contained in sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint the following Officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate, within their respective territorial jurisdiction of District Budgam as shown against each:-

S.No.	Name of the Officer(s) (Mr./Ms.)	Designation	Jurisdiction
01	Shoib Aslam	Block Development Officer	Chadoora (Old).
02	Mudasir Ahmad Najar	Block Development Officer	Khansahib (Old), holding additional charge of Block Parnewa(New).
03	Malik Kamila Mushtaq	Block Development Officer	Nagam (Old).
04	Hameeda Bano	Block Development Officer	Charar-e-Sharief (New).
05	Huma Nazir	Block Development Officer	Narbal (old).
06	Sania Haq Khan	DPO.	Soibugh (New), holding additional charge of Block Soibugh.
07	Ifroz Ahmad Rather	Block Development Officer	B.K.Pora (Old).
08	Shameema Bano	Block Development Officer	Pakherpora (New), holding additional charge of Surasyar (New).
09	Bashir Ahmad Bhat	Block Development Officer	Sukhnag (New), holding additional charge of Block Waterhail (New).
10	Majid Manzoor	Block Development Officer	Ratsun (New), holding additional charge of Block S.K.Pora (New).
11	Mtr. Ifham Shah	Block Development Officer	Budgam (Old).
12	Shakeel Ahmad Pir	Block Development Officer	Beerwah (old), holding additional charge of Khag (Old).

By Order of the Government of Jammu and Kashmir.

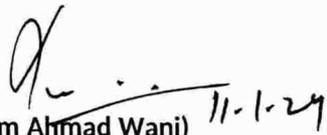
Sd/-
(Achal Sethi)
Secretary to Government.

No. Law/Power/14/2023-10

Copy to the:-

1. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
2. Divisional Commissioner, Kashmir.
3. Administrative Secretary, Department of Rural Development and Panchayati Raj.
4. Deputy Commissioner Budgam..
5. General Manager, Government Press, Srinagar for publication in an extra — ordinary issue of the Government Gazette.
6. All concerned Officers.
7. SO section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)
8. Incharge Website

Dated: - 11 -01- 2024


(Shamim Ahmad Wani)
 Senior Law Officer